CCA No. 70/05 OA No. 1532/04

08.02.2006 Hon'ble Mr. D.R. Tiwari, AM Hon'ble Mr. K.B.S. Rajan, JM

For Applicant: Sri R.V. Mishra

For Respondents: Sri A.K. Gaur

Heard learned counsel for the parties. Learned counsel for the respondents has produced Short CA before the Court and has submitted that the order of this Tribunal in OA No. 1532/04 has been complied with and in support of this he has annexed copy of the order dated 25.04.2005 as annexure 1.

On perusal of the same, we are satisfied that the order of this Tribunal has been complied with. Hence Contempt Application is dropped. Notices issued to the respondents are discharged.

/pc/